CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

BLISS GVS PHARMA LIMITED (BGPL)

Regd. Off. : 6/29A, Udit Mittal Industrial Premises Co-op. Society Ltd., Andheri-Kurla Road, Andheri (E), Mumbai-400 059.

Further to the Public Announcement ('PA') dated April 2, 2007 to the shareholders of BGPL issued by Ashika Capital Limited ('Manager to the Offer') for and on behalf of **Mr. Shibroor N. Kamath** (hereinafter referred to as 'Acquirer') pursuant to and in compliance with regulation 11(1) and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as 'Regulations'), the shareholders are requested to kindly note the following:

1. Offer Price & Financial Arrangements:

The Offer Price has been increased to Rs. 63/- on account of payment of Rs. 3/- per share towards the interest for delay in payment of consideration. Consequent to said increase in the Offer Price, the total fund requirement for the Offer works out to Rs. 7,94,64,042/- (Rupees Seven Crores Ninety Four Lakhs Sixty Four Thousand and Forty Two only). Accordingly, the Acquirer has deposited an additional amount and as on date the total amount in the Escrow Account stands at Rs. 2,08,68,651/- (Rupees Two Crores Eight Lakhs Sixty Eight Thousand Six Hundred Fifty One only) consisting of a Bank Guarantee of Rs. 95,00,000/- (Rupees Ninety Five Lakhs only) and a cash deposit of Rs. 1,13,68,651/- (Rupees One Crore Thirteen Lakhs Sixty Eight Thousand Six Hundred Fifty One only) in terms of and for fulfillment of the obligations under regulation 28 of the Regulations.

2. The Schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	April 2, 2007 (Monday)	April 2, 2007 (Monday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	April 7, 2007 (Saturday)	April 7, 2007 (Saturday)
Last Date for a Competitive Bid, if any	April 23, 2007 (Monday)	April 23, 2007 (Monday)
Date by which the Letter of Offer to be Despatched to shareholders	May 17, 2007 (Thursday)	October 31, 2007 (Wednesday)
Date of Opening of the Offer	May 24, 2007 (Thursday)	November 7, 2007 (Wednesday)
Last date for revising the Offer Price/ Number of Shares	June 1, 2007 (Friday)	November 15, 2007 (Thursday)
Last date for Withdrawal of Acceptance by Shareholders who have accepted the Offer	June 7, 2007 (Thursday)	November 21, 2007 (Wednesday)
Date of Closing of the Offer	June 12, 2007 (Tuesday)	November 26, 2007 (Monday)
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched	June 27, 2007 (Wednesday)	December 11, 2007 (Tuesday)

All other terms and conditions of the Offer remain unchanged. The Acquirer accepts full responsibility for the information contained in this Announcement and also for the obligations of the Acquirer as laid down in the Regulations.

This announcement would also be available on the SEBI website at http://www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
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E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Atul Kothari

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: October 25, 2007